

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(15)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/275/ (IB)/2017
NAME OF THE PETITIONER(S) : N. NATARAJAN & N. SHANMUGAVEL
NAME OF THE RESPONDENT(S) : SRI BALAMBIGAI AGENCIES PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. K. Ramasamy Counsel for Petitioner d. d.

ORDER

Counsel for Petitioner present. As seen from the record, the compliance has not been made with the provisions of section 9(3)(b)and(c) of I&B Code, 2016. Therefore, the petition **abates** and the same is **dismissed** with the liberty to the Petitioner to file afresh, if so advised.

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)